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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/65/2016
NAME OF THE PETITIONER(S) : J. Sivakumar & Another
NAME OF THE RESPONDENT(S) : M/s Navrang Shipping Private Limited & 2 Others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	J. SIVA KUMAR.	PETITIONERS
2.	M/s. Navrang Shipping put ltd	Respondent

→ J. S. [Signature]
T. [Signature]

ORDER

Shri J Siva Kumar, petitioner in person present. His counsel absent. Representing counsel for respondents present. Counsel for petitioner submitted that he filed an application before the Hon'ble High Court of Madras withdrawing the suit pending in connection with challenging of the MoU dated 28.10.2008 and is yet to receive the copy of the order. He sought time to file copy of the High Court order. Time extended at request. Put up on **14.03.2017** at **10.30 A.M.**

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)